

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR No. 2240 of 2018

Dated: 21st August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

M/s. Jay Madhok Energy Private Limited **Appellant(s)**

Versus

Petroleum & Natural Gas Regulatory Board **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Vishal Gohri
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Ms. Sunil Kumar Rai
Mr. Sumit Kishore

ORDER

Reply permitted to be placed on record.

Rejoinder, if any, may be filed by 27.08.2018, after serving advance copy to the other side.

Interim order, if any, shall continue till next date of hearing i.e. by 27.08.2018

List the matter on **27.08.2018**.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

Pr/js